

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. MA 1061/2019 MA 2265/2019 MA 2883/2019 in C.P.(IB)-
286(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- MA 1061/2019 Manoj Kumar Mishra
MA 2265/2019 IDFC First Bank Ltd
IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd**

**Section: 33(1) Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code,
2016**

ORDER

MA 1061 of 2019, MA 2265 of 2019 and MA 2883 of 2019:- Counsel,
Deepak Deshmukh a/w Hevil Chopra appeared for the Applicant in MA
2265 of 2019 and MA 2883 of 2019, Counsel, Praful Karande appeared
for the Liquidator and Counsel, Zalak Mody appeared for the
Respondent. At request of the Counsel for the Applicant list this matter
on **16.04.2024 at 02:30 PM.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)